सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.11.2026

N O T I C E

Please take notice that the following matters listed in the Court of Chairperson on 16.10.2026, 27.10.2026, 30.10.2026, 02.11.2026 & 04.11.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1176 & 1177 of 2025	BDO Restructuring Advisory LLP Vs. Sharad Sanghi & Ors.	**16.10.2026**	**09.12.2026**
2.	Comp. App. (AT (Ins) No. 1885 of 2025	Phenix Building Solutions Pvt. Ltd. Vs. Mascot Suryapur LLP	**16.10.2026**	**14.12.2026**
3.	Comp. App. (AT) (Ins) No. 178 of 2026	Pankaj Mahajan Resolution Professional of Arshiya Ltd. Vs. Ascendas Panvel Ftwz Ltd. & Ors.	**27.10.2026**	**21.12.2026**

4.	Comp. App. (AT) (Ins) No. 2095 of 2024	Rohit Kumar Singla Vs. Narendra Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd. **With**	**30.10.2026**	**22.12.2026**
5.	Comp. App. (AT) (Ins) No. 2096 of 2024 & I.A. No. 7657, 7816 of 2024 **(With Defects)**	Krishna Kumari Vs. Narendra Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd.	**30.10.2026**	**22.12.2026**
6.	Comp. App. (AT) (Ins) No. 1967 of 2025 & I.A. No. 7831 of 2025	Genius Investofin Pvt. Ltd. Vs. Rajesh Jhunjhunwala & Ors. Liquidator for Parasrampuria Synthetics Ltd.	**02.11.2026**	**07.01.2027**
7.	Comp. App. (AT) No. 63 of 2026 **(With Defects) Part Heard**	Anil Khimraj Jain & Ors. Vs. Chandresh Cables Ltd. & Ors.	**04.11.2026**	**17.12.2026**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar